

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-OCW-175/2020****IN****Writ Petition No.989/2019**

Ms. Akshada Bandekar

... Applicant/Petitioner

Versus

State of Goa & Ors.

... Respondents

Mr. S. D. Lotlikar, Senior Advocate along with Mr. J. Karn, Advocate for the Applicant/Petitioner.

Mr. D. Pangam, Advocate General along with Ms. Maria Correia, Additional Government Advocate for the State.

Coram:- M.S. SONAK &
SMT. M. S. JAWALKAR, JJ.

Date:- 4th November, 2020

P. C.:

Stand over to 05.11.2020 at 2.30 p.m.

SMT. M. S. JAWALKAR, J.***M. S. SONAK, J.***

ss*